

४. श्री जोगार मंत्रालय में भ्रम मंत्री
(श्री जयसुख लाल हाथी): (क)

	दण्डित	वसूल हुई रकम
अप्रैल, १९६२	४६७	८,८२५
मई, १९६२	२२०	१०,३३५
जून, १९६२	३६२	८,१८०

(ख) इस प्रकार के उल्लंघन होने के मुख्य कारण ये हैं :—

- (१) कानून से अनविज्ञ होना ।
- (२) ज्यादा कमाने की इच्छा और कानून की लापरवाही ।

(ग) उल्लंघनों की रोकथाम के लिये निम्नलिखित कार्यवाई की जा रही है :—

(१) व्यापारियों को इस बारे में समूचित जानकारी हो, इस के लिये कौशाल की जा रही है ।

(२) कानून को सख्ती से लागू किया जा रहा है ।

(३) मामलों को जल्द निपटाने के लिये चलते-फिरते न्यायालय कायम किये गये हैं ।

Loans for House Building

68. **Shri Kashi Ram Gupta:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the measure fixed for determining the paying capacity of persons given loans under the categories (1) Low Income Group (2) Middle Income Group;

(b) whether there is a difference in fixation of paying capacities of Central Government servants and those of others; and

(c) if so, the reasons therefor?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):

(a) and (b). House-building loans are granted upto 80 per cent. of the cost of the house (inclusive of land) sub-

ject to a maximum loan of Rs. 8,000 in the case of Low Income Group Housing Scheme (which is meant for persons whose income does not exceed Rs. 6000 per annum) and Rs. 20,000 in the case of Middle Income Group Housing Scheme (applicable to persons in the income range of Rs. 6001—15,000 per annum) irrespective of whether the applicants are Government servants or not. Within these ceilings, the State Government has the discretion to determine the actual amount of loan to be granted to an individual after taking into account all the circumstances of the case.

(c) Does not arise.

Monazite Industry in Kerala

69. **Shri P. Kunhan:** Will the Prime Minister be pleased to state:

(a) whether Government's attention has been drawn to the severe unemployment that has gripped the Chavara, Karunagappilly areas of the Kerala State as a result of the crisis in the Monazite industry;

(b) if so, the total number of unemployed as a result of this crisis; and

(c) what short-term and long-term measures have been taken by Government to reduce unemployment as well as to solve the crisis in the Monazite industry?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) There is no crisis in the monazite industry in Kerala State. In fact the production of monazite has increased in 1961-62 as compared to the earlier years.

(b) and (c). Do not arise.

Foreign Exchange Resources

71. **Shri Yashpal Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Federation of Indian Chambers of

Commerce and Industry has submitted a memorandum suggesting ways and means for saving our foreign exchange resources;

(b) if so, whether Government intend to implement any of the suggestions indicated in the memorandum; and

(c) whether such implementation will mean any departure from the normal policies of Government?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) and (b) The Federation has submitted a memorandum suggesting that, with a view to saving foreign exchange, Government should encourage the setting up of import saving industries and the strengthening of machine building potential. The Federation has been requested to submit concrete proposals.

(c) The broad course of action suggested is in full accord with Government policy.

Industrial Projects in Manipur

72. Shri Rishang Keishing: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any industrial projects besides the cottage industries of handloom, Khadi and village industries will be started in Manipur for upliftment of national income and giving employment during the third Five Year Plan period;

(b) if so, the names of the industrial projects; and

(c) if not, the reason therefor?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Yes, Sir.

(b) The schemes proposed to be implemented during the 3rd Plan under small scale industries, handicrafts and

sericulture and given in the statement laid on the Table. [See Appendix I, annexure No. 9].

(c) Does not arise.

Iron Ore

73. Shri Nataraja Pillai: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the State Trading Corporation insists on the supply of high grade iron ore alone thereby necessitating selective mining; and

(b) whether on account of this selective supply, iron ore of average composition has accumulated at the Mine-heads?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Overseas demand being mainly for high grade iron ore, State Trading Corporation's purchases are, therefore, generally of high grade iron ore. This does not, however, preclude blending of high and low grade ores wherever practicable.

Purchases of low grade iron ore in substantial quantities are also made by the Corporation for supply to the Steel Mills in India.

(b) No precise information is available.

Indo-East Pakistan Border

74. Shri D. C. Sharma: Will the Prime Minister be pleased to state the up-to-date position with regard to demarcation of Indo-East Pakistan border?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): A statement showing the progress made in the demarcation of